

THE HIGH COURT OF MEGHALAYA
SHILLONG

No. HCM. II/96/2016-Estt/1149

Dated, Shillong the 17th December, 2016

RESULT OF THE SPEED TEST FOR THE POST OF STENOGRAPHER GRADE-I

On the basis of the speed test held on 13.12.2016 for the post of Stenographer Grade-I in the High Court of Meghalaya, none of the candidate has been found eligible for Interview.

By order,


REGISTRAR GENERAL

Memo No. HCM. II/96/2016-Estt/1149A

Dated, Shillong the 17th December, 2016

Copy to:

1. Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya.
2. The Joint Registrar -cum- OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
- ✓ 5. System Analyst for uploading the same to the Official Website of the Registry.
6. Notice Board
7. Office File.


REGISTRAR GENERAL